



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

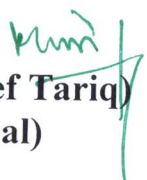
APPLICATION NUMBER :
PETITION NUMBER : TCP/158/2016
NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya
NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others
UNDER SECTION : 397/398 of CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	K. moorthy	counsel for Petitioner	
	S. SATHIYANARAYANAN	Counsel for Respondents	

ORDER

Shri K Moorthy, counsel for petitioner present. Shri S Sathiyarayanan, counsel for respondents present. Counsel for petitioner stated that as the petitioner is not well, he could not file rejoinder and prayed time for filing the same. At request time enlarged with a direction to file rejoinder in advance and serve copy of the same to the other side, failing which the matter will be taken up for final arguments. Put up on **16.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)